

AT
4

GA1075/88
Munna Lal vs C.M.N.E.
Reg

16-12-88

Hon'ble Mr Justice B.C. S. A. S. V.C.
Hon'ble Mr K. Muthukumar A.M.

(5)

After lunch no sitting. Case
is adjourned to 18-1-89 for hearing.

O/R

RA has not been
filed so far.

17/1/89

18/1/89

Hon. Mr. K. Muthukumar A.M.,
Hon. Mr. J. S. Dhalwal, J.M.

None for the applicant. Sri A. S. Thakkar
for the respondents. On the earliest occasion
also none appeared for the applicant.
The applicant has also not filed the return
since 1991. It seems that the applicant has lost
no interest in pursuing this matter. We, therefore,
dismissed this application for want of prosecuti-
on of this case on the part of the applicant.

James B.
J.M.

Am.

(2)